

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:217
ANSWERED ON:05.02.2014
LAND FOR SCHOOLS
Ray Shri Rudramadhab

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of allotment of land by Delhi Development Authority(DDA) to private agencies and Government bodies, separately for construction of schools during each of the last three years and the current year, organisation-wise;
- (b) whether preferential allotments have been made to the private agencies and if so, the details thereof along with the reasons therefor;
- (c) the details of allotments still pending for construction of Government schools; and
- (d) the steps taken/being taken by the Government to provide land for setting up new schools/construction of pucca buildings for those schools running from tents or kuchcha buildings?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (d) : A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.217 FOR 05.02.2014 REGARDING LAND FOR SCHOOLS.

(a) & (b) : A number of 19 Schools sites have been allotted to Government Institutions during last three years (01.01.2011 to 31.12.2013) as under :

Sl.No.	Purpose	Date of possession	Name of Department	Area in Sq. mtrs	Location
1	School of Education	01.02.2011	Directorate of Education Extension.	6052	Sector-4, Rohini
2	School of Education	01.02.2011	Directorate of Education	12200	Dwarka, Nasirpur
3	School of Education	01.02.2011	Directorate of Education Extension.	6052	Sector-4, Rohini
4	School of Education	02.02.2011	Directorate of Education	12200	Dwarka, Nasirpur
5	School of Education	01.04.2011	Directorate of Education and Mayo School,	6000	Land between CBSE Office and I.P.Extn.
6	School of Education	01.04.2011	Directorate of Education IP. Extn.	5000	Near Kothari CGHS at
7	School of Education	01.04.2011	Directorate of Education	2000	Adjoining existing MCD School Road No.65, Zafrabad
8	School of Education	01.04.2011	Directorate of Education	4000	Land behind existing MCD School at New Zafrabad
9	School of Education	01.04.2011	Directorate of Education	4000	Adjoining existing Sr. Sec. School at Khichari Pur
10	School of Education	01.04.2011	Directorate of Education	6000	Opposite EWS flats at D-B lock, Kodali Mayur Vihar, Ph-II
11	School of Education	07.04.2011	Directorate of Education	8000	Kakrola Village in front of DMRC Depot Pillar No.867 to 870
12	School of Education	11.04.2011	Kendriya Vidy lalaya Sangathan	6000	Sector-28, Rohini
13	School of Education	02.06.2011	Directorate of Education	6000	Sector-17, Rohini
14	School of Education	01.06.2011	Directorate of Education	7275	Sector-17, Rohini
15	School of Education	04.08.2011	Directorate of Education	8000	Kakrola Village, Sector-16, Dwarka
16	School of Education	21.09.2012	Municipal Corporation	4000	Sector-18, Block-E, Site No.2, Rohini

of Delhi
17 School 27.09.2012 Municipal 1500 Bawana JJ Colony,
Corporation Block-F & H
of Delhi
18 School 13.02.2013 Directorate 8000, Sector-27, Rohini
of Education 8035
19 School 21.08.2013 Directorate 6000 Pocket 17, Block-C,
of Education Sector-27, PSP, Rohini

No allotment of land has been made to private institutions for construction of school buildings during the last three years.

(c) : As per information received in the Ministry, 84 site specific applications have been received from Directorate of Education, GNCTD for allotment of lands for Senior Secondary Schools only. 4 sites have been allotted and 6 sites are under process for allotment. One site was found to be unfeasible. The rest 73 sites applied for are earmarked for Primary Schools and as per MPD, 2021 norms these sites cannot be considered for allotment of Senior Secondary Schools.

(d) : Delhi Government has informed that Directorate of Education applies to various land owning agencies viz. DDA, Gram Sabha and DUSIB for allotment of land and constructs the building on the allotted land and that at present no Government School is running in Tent or Kuchcha building.